

(d) It will be helpful in updating the inventory of coal resources by new discoveries and categorisation of the existing resources into reserves.

(e) A provision of around Rs. Nineteen crores, about 60 per cent of the Annual Budget Outlay, has been made by Geological Survey of India for regional mineral assessment inclusive of coal and non-ferrous metalliferous ores. The Mineral Exploration Corporation Limited has been allocated Rs. 45 crores for the programme during the VIth Five Year Plan, to meet its various needs of drilling and mining equipment, transport, laboratories, camp accessories etc. It is not possible to state how much of the VI Plan allocation is earmarked for exploration. The entire existing working resources of the Mineral Exploration Corporation Limited including future additions to resources are used for exploration of different types.

#### **Engineers of ITDC Not allowed to Head Hotels.**

5283. SHRI C. CHINNASWAMY: Will the Minister of TOURISM & CIVIL AVIATION be pleased to state:

(a) whether Government's attention has been drawn to the news appeared in the 'Hindustan Times' dated 5th March, 1980 wherein it is reported that Union Information and Broadcasting Minister announced that Government have decided to remove the virtual embargo on All India Radio Engineers becomes heads of offices;

(b) whether it is also correct that the Union Minister has stated that Director General had been advised to ensure that a substantial number of AIR Station were headed by Engineers;

(c) whether Engineers working in ITDC are not allowed to become Head of the Hotels/units at present with the result that many engineers have left the Corporation who could not bear the step-motherly treatment; and

(d) whether any action is proposed to be taken to redress the grievances

of engineers working in ITDC on the lines of the Union Information Minister pronouncement?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (d). The information is being collected and will be placed on the Table of Lok Sabha.

#### **Recruitment in National Textile Corporation Mills in Tamil Nadu.**

5284. SHRI K. B. S. MANI: Will the Minister of COMMERCE be pleased to state:

(a) how many employees were recruited in Tamil Nadu in the National Textile Corporation Mills from the date of commencement of the above mills, grade-wise, mill-wise and year-wise details (till 28-2-81);

(b) how many Scheduled Castes/Scheduled Tribes are among them and details as above;

(c) how many Officers have been recruited so far, from the Government of the above mills, including Assistant Manager cadre in Coimbatore, Madras, Madurai and in Trichy Divisions; and

(d) how many Scheduled Castes/Scheduled Tribes are among them year-wise, cadre-wise and division-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) to (d). The information is being collected and will be laid on the Table of the House.

#### **Fictitious firms for Tax Evasion by Chartered Accountants**

5285. SHRI CHATURBHUI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that certain firms of Chartered Accountants/Chartered Accountants have been found involved in establishing fictitious firms for the purpose of tax-evasion;